

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2845
ANSWERED ON 4TH JANUARY, 2018

ACCESSIBILITY FOR DISABLED PERSONS IN PUBLIC TRANSPORT

2845. SHRI RATTAN LAL KATARIA

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the people with disabilities face challenges while using public transport in the country;
- (b) if so, the remedial action taken in this regard;
- (c) whether the Government proposes to install facilities in the public transport to make them more accessible for persons with disabilities ;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor ?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a)& (b) Under the Accessible India Campaign, Ministry of Road Transport & Highways has requested all States / Union Territories and Association of State Road Transport Undertaking (ASRTU) to make 10% of Government owned public transport fully accessible to the persons with disability and make the Public Transport disabled friendly out of which 9.59% has been achieved.

(c) to (e) Yes Madam. Ministry of Road Transport & Highways has notified bus body code-AIS-052 which includes following:-

- (i) All Type-I Buses shall have at least two passenger seat in low capacity buses and four seats of other buses designated priority seats for persons with disabilities
- (ii) The seats designated for disabled passengers shall be indicated with appropriate sign(s). An illustration of the signs to be provided above the priority basis.
- (iii) Handrails/or stanchions shall be provided at the entrance of all type I buses.
